



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
1	WP(C)/2460/2024 CAVT. NO.034620/24,N FIXED	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
- FINAL DISPOSAL AT ADMISSION STAGE -				
2	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHIDC
HEARING				
3	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
4	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
5	WA/225/2014	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4

	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.	MRS. S. SARMA	
6	WITH WP(C)/6710/2021 CAVT./802/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
7	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
8	C.Ex.App./4/2019 FIXED	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
9	WITH C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
10	WITH C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
11	C.Ex.App./7/2020	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
12	WA/20/2022 FIXED	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
13	WITH WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
14	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
15	WA/323/2023 CAVT. NO.07102/023, CAVT./710/2023	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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10)	MR. O P BHATI	17-11-2024	To	30-11-2024
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13)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
16)	MR P SARMAH	22-11-2024	To	28-11-2024
17)	MS. D GHOSH	25-11-2024	To	27-11-2024
18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024
21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1716/2017 FIXED	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
2	WP(C)/6773/2021 FIXED WITH I.A.(Civil)/3432/2024 in WP(C)/6773/2021	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS THE STATE OF ASSAM AND ORS Versus RAJIV KALITA	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
3	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
4	WP(C)/4058/2022 FIXED	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. J I BORBHUIYA (R-10) MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) MR A HOSSAIN(R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
5	WITH Review.Pet./2974/2024 (Filing Number)	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS A	MR. B PURKAYASTHA	

	WITH I.A.(Civil)/1000/2024	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU MR. D P CHALIHA (r-11) SC, T U K U AHMED(R-10) MS P SARMA(R-10) MR. U P CHALIHA (r-11) MS M ROY (r-11) DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
6	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
7	WP(C)/3938/2023 FIXED	MRS. ANASUYA BORUAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
8	WP(C)/6370/2023 FIXED	CHAMPA KHERKATARY AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
9	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
10	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
11	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
12	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
13	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
14	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
15	WP(C)/686/2024 FIXED	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
16	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	MR S M T CHISTIE SC, EDU SC, G U
17	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU

18	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
19	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
20	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
21	WP(C)/4545/2024 FIXED	KHALEDA ZIA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
ORDERS				
22	I.A.(Civil)/2683/2024 FIXED in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM GA, ASSAM MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2)
	WITH WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. P HAZARIKA (R-3,4) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) MR. P K MUNIR(R-3,4) MR. H S BORAH(R-3,4) SC, EDU
	WITH I.A.(Civil)/2552/2024 in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, SEC. EDU.
HEARING				
23	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
24	WP(C)/2516/2014 FIXED	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU
25	WP(C)/3062/2014 FIXED	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
26	WP(C)/926/2015 WITH WP(C)/2006/2013 (D/O), FIXED	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR. S NATH (R-8,9) MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,26th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3574/2024	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./3575/2024	ALONGIR ALI ALIAS HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./3577/2024	NUR UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
4	Bail Appln./3578/2024	DOROBİ NARZARY @ SAKAL Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5	Bail Appln./3580/2024	JANGKHOLUM BAITEAND ANR Versus DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
6	Bail Appln./3581/2024	RAJIB KALITA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
7	Bail Appln./3584/2024	ASHADUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
8	Bail Appln./3585/2024	SANJAY PEGU AND ANR Versus THE STATE OF ASSAM	MR. S MILI	PP, ASSAM
9	Bail Appln./3587/2024	TULARAM PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI MR. B DEORI	PP, ASSAM
10	Bail Appln./3588/2024	LAKHYA JYOTI SARMAH Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
MOTION				
11	AB/2999/2024	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM

12	AB/3079/2024	RAHUL ROY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
13	AB/3082/2024	AKHTER HUSSAIN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2660/2024 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY), FIXED	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
15	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
16	Bail Appln./3008/2024 WITH SCANNED COPY OF CASE RECORDS. FIXED.	BADRUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
17	Bail Appln./3101/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RASHID ALIAS BROILER Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO R BARMAN	PP, ASSAM
18	Bail Appln./3235/2024 FIXED	JONE BARMAN @ BHAKAT Versus THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM
19	Bail Appln./3264/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PARIKHIT RAIDINGIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
20	Bail Appln./3321/2024 FIXED	MD HUSSAIN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
21	Bail Appln./3330/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
22	Bail Appln./3351/2024 FIXED	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. L GOGOI MR. S TAI MS. M KAMAN	PP, ASSAM
23	Bail Appln./3395/2024 FIXED	MD NIJAM UDDIN Versus THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
24	Bail Appln./3420/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAHEDUL ISLAM @ JAHED Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	PP, ASSAM
25	Bail Appln./3421/2024	ANCHAR ALI Versus THE STATE OF ASSAM	MR H A RASHID MR A MALEK	PP, ASSAM
WITH				
26	AB/2872/2024	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
27	Bail Appln./3433/2024 FIXED	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM

28	Bail Appln./3434/2024 FIXED	SANJAY DODUM Versus THE STATE OF ASSAM	MR. B. DAS MR. P GOGOI	PP, ASSAM
BAIL HEARING				
29	AB/1511/2024 FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
30	AB/1698/2024 FIXED	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. N H BARBHUIYA (R-2) MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
31	AB/2281/2024	BABULAL LAKRA Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	MR A N AHMED (R-2) PP, ASSAM
32	AB/2471/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
33	AB/2499/2024	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
34	AB/2708/2024 FIXED	NIRAJ KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
35	AB/2718/2024 WITH OFFICE NOTE, FIXED	BIJAY NATH Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MR S NATH MS R MEDHI	MS. P BORAH (R-2) PP, ASSAM
36	AB/2846/2024 FIXED	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
37	AB/2865/2024 FIXED	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
38	AB/2899/2024 FIXED	ASADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
39	AB/2975/2024 FIXED	TUFOLL UDDIN @ TUFAIL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
40	AB/2976/2024 WITH OFFICE NOTE, FIXED	ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
41	AB/2990/2024 FIXED	KURPAN ALI @ KURBAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
42	AB/2993/2024 WITH OFFICE NOTE, FIXED	MANAHAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
2	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
3	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
4	WP(C)/3659/2024 FIXED	M/S BIPUL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
5	WP(C)/5571/2024 CAVT. NO.10582/024, FIXED	JITU DUTTA AND 7 ORS Versus THE UNION OF INDIA AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR B CHOUDHURY DY.S.G.I. FOR CAVEATOR
ORDERS				
6	Cont.Cas(C)/402/2023 FIXED	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
7	I.A.(Civil)/976/2023 WITH LCR FILE, FIXED in WP(C)/1627/2023	SMT. SWAPNA GOGOI Versus SRI SANKARADEVA NETHRALAYA AND ANR.	MR. S DAS	MR. S C KEYAL GA, ASSAM

	WITH WP(C)/1627/2023 CAVT. NO. 01422/023,	SRI SANKARADEVA NETHRALAYA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S C KEYAL	GA, ASSAM MR. S DAS FOR CAVEATOR
8	WP(C)/5212/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	SC, PWD
HEARING				
9	WP(C)/2092/2017 PART-HEARD, WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
10	WP(C)/2086/2020 PART-HEARD, FIXED AT 2:00 P.M.	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
11	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
12	WP(C)/434/2015	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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10:30 AM to 1:00 PM

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[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
2	WP(C)/8043/2022 FIXED	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
3	WP(C)/4683/2023 FIXED	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
4	WP(C)/6815/2023 B/O	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
5	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
HEARING				
6	WP(C)/2245/2020 PART-HEARD, FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM

7	WP(C)/2194/2013 B/O	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
8	WP(C)/6884/2015 FIXED	SURENDRA NATH DAS Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
9	WP(C)/7072/2015 FIXED	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
10	WP(C)/1925/2016 FIXED	NO.041705034 CT/GD ANIRUDHA MAZUMDAR Versus THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.(R 1-5)
11	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
12	WP(C)/713/2018 FIXED	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
13	WP(C)/3237/2023 FIXED	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) Versus THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.
14	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/7517/2017 WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.K RAHMAN MR.A ZAHID	GA, ASSAM ASSTT.S.G.I.
2 WP(C)/5271/2018 WITH LCR	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/5683/2018 WITH LCR	ABDUL ALI @ ABDUL ALIM Versus THE UNION OF INDIA AND 5 ORS	MR H ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/5792/2018 WITH LCR	SAMIRAN NESSA @ SAMIRON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 WP(C)/5869/2018 WITH LCR	ROHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MRS R BEGUM MS. H BEGUM MR S Z AHMED MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/5911/2018 WITH LCR	ABDUL GAFUR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7 WP(C)/5989/2018 WITH LCR	IRAJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	ASSTT.S.G.I.
8 WP(C)/6098/2018 WITH LCR	SUFIA KHATUN @ MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/6112/2018 WITH LCR	SAMU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. A K AHMED MS S BARUAH MS. R RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6113/2018 WITH LCR	AJIRON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/6387/2018 WITH LCR	SRI SANKAR ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WITH WP(C)/6785/2018	SHANTI RANI RAY Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/6427/2018 WITH LCR	SAHAR BHANU @ SAHAR BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
14	WP(C)/6436/2018 WITH LCR	AMJAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/6510/2018 WITH LCR	RANJIT SHILL Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./12/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/52/2024 in Crl.A./12/2024	MEHER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	I.A.(Crl.)/484/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O in Crl.A./481/2023 WITH Crl.A./481/2023	MEHER ALI Versus THE STATE OF ASSAM AND ANR. ANANTA DAS Versus THE STATE OF ASSAM AND ANR. ANANTA DAS Versus THE STATE OF ASSAM AND ANR. E	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR C GOSWAMI MR C GOSWAMI	PP, ASSAM PP, ASSAM PP, ASSAM
HEARING				
3	Mat.App./51/2019 WITH LCR	XXXXXXX Versus XXXXXXX	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
4	CRL.A(j)/12/2020 WITH LCR 5 FILES, P.B.-2	SUNIL MANKI MURA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(j)/53/2020 7 Y 7 M 3 D :WITH LCR 3 FILES, P.B.-2	RAJU PATRA Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
6	Crl.A./68/2020 WITH LCR 6 FILES, P.B.-2	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
7	Crl.A./458/2023 WITH LCR 3 FILES, P.B.-2, FIXED WITH I.A.(Crl.)/1198/2023 in Crl.A./458/2023	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR. HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

8 [I.A.\(Cri.\)/1033/2023](#)
WITH LCR 4 FILES, P.B.-2, B/O
in Cri.A./451/2023

MADHURJYA HAZARIKA
Versus
THE STATE OF ASSAM AND ANR

DR. B N GOGOI
MR U.P. RAI
M NARZARY

PP, ASSAM

WITH
[Cri.A./451/2023](#)

MADHURJYA HAZARIKA
Versus
THE STATE OF ASSAM AND ANR.

DR. B N GOGOI
MR U.P. RAI
M NARZARY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1681/2020 FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
BAIL HEARING (BA)				
2	Bail Appln./1564/2024 FIXED, WITH CASE RECORD (SCANNED COPY)	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
3	WITH Bail Appln./1868/2024 WITH CASE RECORD (SCANNED COPY)	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6073/2024 FIXED	NASIM AHMED BARLASKAR AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. I ALAM MR. T SK	GA, ASSAM SC, NHIDC SC, REVENUE SC, PWD
- FOR ORDERS -				
2	WP(C)/2235/2023 B/O	THE RELIANCE GENERAL INSURANCE COMPANY LTD. Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. A J SAIKIA MR. S. PEGU	MR S HOQUE (R-2) MR M HOQUE (r-2) MR. R A CHOUDHURY (r-2) MD A WADUD MR. M ISLAM (R-2) MR. R ALOM (R-2)
3	Arb.P./31/2024 B/O, FOR WITHDRAWAL	MANABENDRA DEKA Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
4	Cont.Cas(C)/124/2024 B/O	SUFIA KHATUN @ SUFIA BEGUM Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. K GOGOI
5	I.A.(Civil)/2830/2024 FIXED in Arb.P./18/2019 WITH Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY
	WITH Arb.P./41/2020	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
6	Arb.P./41/2020 WITH I.A.(Civil)/2831/2024 in Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
	WITH I.A.(Civil)/2831/2024 in Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

7	WP(C)/1763/2017 FIXED	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR S BORTHAKUR (1 to 55) MR.F ISLAM MS.P BARMAN MR.S ZAMAN MR. J ABBAS (1 to 55)	GA, ASSAM
	WITH I.A.(Civil)/2658/2017 in WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR.F ISLAM MS.P BARMAN	GA, ASSAM
8	WP(C)/5189/2022 WITH RECORDS-2 FILES, FIXED	PRATAP BORTHAKUR AND 17 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. T J MAHANTA MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM SC, NHAI MR. J I BORBHUIYA (r-10,12 to 15) MR. P BOIRAGI (r-10,12 to 15) MR. S J SARMAH (r-10,12 to 15) SC, REVENUE ASSTT.S.G.I.
9	Arb.P./6/2024 FIXED	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
10	WP(C)/1745/2024 B/O	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
11	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
12	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
HEARING				
13	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
15	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.

	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
16	WP(C)/6108/2022 PART-HEARD	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
17	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
18	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
19	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
20	WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR H SARMA, SC, GMC SC, G M D A
	WITH I.A./1558/2016 in WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MR.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR S KHOUND MRM HAZARIKA MR.H B SARMA SC, G M D A
21	WITH WP(C)/5851/2014	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
22	WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
23	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.

24	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
25	WITH WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM
26	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	RSA/223/2016 PART-HEARD, (HEARING), WITH LCR, FIXED	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
	WITH I.A.(Civil)/2918/2024 in RSA/223/2016	OSIA BEWA AND ORS Versus MUSTT REZAUN NESSA AND ANR	MR D MAHANTA	MR A ISLAM
ADMISSION				
2	Crl.Pet./1406/2023 PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
3	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
4	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C

5	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S UKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
<u>BAIL HEARING</u>				
6	AB/2492/2024 WITH SCANNED COPY OF CASE RECORDS. FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>ORDERS</u>				
7	RSA/60/2019 WITH LCR, B/O	ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH
8	CRP(IO)/373/2023 B/O	SHAIKH SADI Versus MD GULJAR HUSSAIN @ GULJAR GUJAR AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI TOSLIMA BEGUM	MS. R CHOUDHURY(R-1 TO 4) MS F N ZAMAN(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)
9	FAO/71/2024 FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R- 1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	WITH I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
<u>HEARING</u>				
10	RSA/94/2021 PART-HEARD, (AT 2:00 PM), WITH LCR, FIXED	LEGAL HEIRS OF AINUDDIN SK. KOBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS	MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH
11	WP(C)/4917/2021 PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
12	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
13	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
14	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
15	MACApp./800/2022 PART-HEARD, WITH WP(C)/498/2021 (D/O), WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI

16	RSA/84/2011 WITH LCR, B/O	NABA KUMAR SARMA and ANR Versus SMTI. RENU DAS and 11 ORS	MR. S P ROY MR.T ISLAM MD.A HUSSAIN MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO MD.A WAHED	MR.N CHAKRABORTY MR.S NATH MR. D MAZUMDAR MR.B K GHOSH MR.C GOSWAMI MR.R MEDHI
17	RSA/209/2012 WITH LCR, B/O	ON THE DEATH OF ANOWAR HUSSAIN DAU HIS LEGAL HEIRS MONOWARA KHATUN and 11 ORS, Versus ON THE DEATH OF MOTIUR RAHMAN HIS LEGAL HEIRS BADSHAH MIYAN SON and ORS,	MR. S H RAHMAN MR. M DUTTA MR. J ALI MR. N UDDIN	MR. I HUSSAIN MR. R ALI MR M H AHMED (R1.2, R1.3, R1.5, R1.6, R1.7, R2) G UDDIN MR. G U AHMED MS. S KANUNGOE MD. A. HUSSAIN (R1.2, R1.3, R1.5, R1.6, R1.7, R2) M M RAHMAN (R-1,2) MR A K AZAD MR A H SARKAR MR. S. SUR(R-1,2) MD. A MALEQUE
18	RSA/242/2013 WITH LCR, B/O	HELENA SAIKIA and 3 ORS. Versus BIRAJ MALLA BARUAH	MR.R ISLAM MS.M DAS MR D N SARMA S K DAS	MR.B C DAS MR.B K SARMA MS.P BORAH MR. P M DEKA MR.S BORTHAKUR
19	RSA/21/2014 WITH LCR, B/O	ON THE DEATH OF RAHIMA BEGUM AND HER LEGAL HEIERS MAZEDUR RAHMAN and 7 ORS Versus LEGEL HEIR OF SAHATON NESSA /DO ALIMUDDIN SON-ABDUL KHALEKE and ORS	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.A ALAM MR.M ALAMGEER	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY
20	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
21	WITH RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
22	RSA/111/2014 WITH LCR, B/O	MOHIRAN BEWA Versus NURUDDIN SK and 7 ORS.	MR.A R SK.	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS MS.E AHMED MR.T C KHETRI
23	RSA/222/2016 WITH LCR, FIXED	MISS ARJINA BEGUM Versus TAHER UDDIN AHMED	MR.J AHMED MR.S DAS MS.D BORA	MR.P P DAS MR.S DAS

24	MACApp./3/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S BAROOAH (R2) MR. A R SHOME MR A J GHOSH MS J K JAISWARA
	WITH I.A.(Civil)/25/2019 in MACApp./3/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/651/2023 in MACApp./3/2019	SMTI PUTU DUTTA AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R SHOME	MS R D MAZUMDAR
25	RSA/96/2024 CAVT. NO.04422/024, WITH LCR, FIXED	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. Versus MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY	MR. I H LASKAR(R-1,2,3,6) MR. P K DEKA(R-1,2,3,6) MD. S ALOM MD. S ALOM MR. M S ALAM(R-1,2,3,6) MR. M S ALAM(R-1,2,3,6) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. K P PATHAK	19-11-2024	To	26-11-2024
12)	MR. R ISLAM	19-11-2024	To	30-11-2024
13)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
16)	MR P SARMAH	22-11-2024	To	28-11-2024
17)	MS. D GHOSH	25-11-2024	To	27-11-2024
18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024
21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/941/2020 CAVT. NO.0009/2020 FIXED, IN WP(C)/3972/2023 (D/O), WP(C)/3225/2017 (D/O)	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR. N K KALITA (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
	WITH WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM MR. N K KALITA (R5) SC, FISHERY
	WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
3	WITH WP(C)/737/2022	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR. N K KALITA (R9) MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
ADMISSION				
4	WP(C)/7257/2021 FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
5	WITH WP(C)/2551/2019	NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC

6	WITH WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
7	CRP/178/2023 WITH LCR, FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
8	WITH I.A.(Civil)/1962/2024 in CRP/178/2023 WP(C)/2840/2023 FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED DIPAK RANJAN PAUL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMAH MR. R SARMAH MS. M PAUL MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P-2,3,4,5) H YEASMIN (P-2,3,4,5)	MR. A C SARMA MR G BHARADWAJ GA, ASSAM MR. S DUTTA (R-4 & R-5) MS S MOCHAHARI SC, S.M.B.
9	WP(C)/3379/2023 FIXED	DILIP KR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
ORDERS				
10	WP(C)/5276/2024 FIXED	M/S VIVEK TRANSPORT AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM MR. S MUNIR(R-4) MR. P K MUNIR(R-4) MR K HUSSAIN(R-4)
HEARING				
11	WP(C)/2352/2014 FIXED AT 2 PM	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
12	WP(C)/2786/2016	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
13	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
14	WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
15	WP(C)/1889/2018	SWETA DEVI Versus STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORA	SC, REVENUE SC, IOCL
	WITH I.A.(Civil)/1056/2019 in WP(C)/1889/2018	SWETA DEVI Versus STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
16	WITH WP(C)/1999/2018	DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORAH	SC, REVENUE(MR. R BARPUJARI)

	WITH I.A.(Civil)/1058/2019 in WP(C)/1999/2018	DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
	WITH I.A.(Civil)/2536/2019 in WP(C)/1999/2018	DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	SC, REVENUE MR. M K CHOUDHURY
17	WITH WP(C)/2015/2018	NARAYAN MANDAL Versus STATE OF ASSAM AND 3 ORS.	MRS. T BORAH MR. R K JAIN	SC, REVENUE SC, I O C
18	WITH WP(C)/2026/2018	RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORAH	MR. R BORPUJARI MR. A BARUAH SC, REVENUE SC, I O C MR. M K CHOUDHURY
	WITH I.A.(Civil)/1057/2019 in WP(C)/2026/2018	RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
	WITH I.A.(Civil)/2562/2019 in WP(C)/2026/2018	RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	SC, REVENUE MR. M K CHOUDHURY
19	WITH WP(C)/2028/2018	DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORA	MR. M K CHOUDHURY MR. R BORPUJARI MR. A BARUAH SC, REVENUE SC, I O C
	WITH I.A.(Civil)/1052/2019 in WP(C)/2028/2018	DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
	WITH I.A.(Civil)/2568/2019 in WP(C)/2028/2018	DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI MS. M K BROWN	SC, REVENUE
20	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
21	WP(C)/1625/2019	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
22	WP(C)/2546/2019	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J KHATANIAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. K P PATHAK	19-11-2024	To	26-11-2024
12)	MR. R ISLAM	19-11-2024	To	30-11-2024
13)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
16)	MR P SARMAH	22-11-2024	To	28-11-2024
17)	MS. D GHOSH	25-11-2024	To	27-11-2024
18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024
21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2818/2024	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR M HALOI, SC, CBI PP, ASSAM
2	Bail Appln./3030/2024	JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
WITH				
3	Bail Appln./3126/2024	SANJIB DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM SC, CBI
4	Bail Appln./3214/2024	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
5	Bail Appln./3422/2024	BISHAL PHUKAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. D K BAIDYA MR. P DAS FARIDUL AMIN A HALIM MR. R BARTHAKUR	SC, CBI
6	Bail Appln./3465/2024	CHANDAN NATH Versus CENTRAL BUREAU OF INVESTIGATION	MR. N BORUAH	SC, CBI
7	Bail Appln./3467/2024	SUBHANJYOTI KURMI Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
8	Bail Appln./3470/2024	TAPAN BORA ALIAS TARKIK BORA Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
MOTION (BA)				
9	Bail Appln./3469/2024	ABUL KALAM @ ABDUL KALAM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	SPECIAL PP ASSAM

ORDERS

10	I.A.(Civil)/2099/2020 B/O in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	
11	MACApp./243/2023 WITH LCR, FIXED	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
	WITH I.A.(Civil)/1751/2023 in MACApp./243/2023	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY
12	I.A.(Civil)/3438/2023 B/O in MACApp./8177/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PARBATI DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR. P BORDOLOI
	WITH MACApp./8177/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR	
13	CRP(IO)/206/2024 B/O	NITYANANDA PATRA AND ANR Versus RENU GOHAIN AND 2 ORS	MR. P SUNDI	MR. M R SODIAL(R-1 TO 3) MS S Z HAYAT(R-1 TO 3) MS B H SHIRIN(R-1 TO 3)
14	I.A.(Civil)/456/2024 B/O in CRP/13576/2023 WITH CRP/13576/2023 (Filing Number)	NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
		NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN	
15	I.A.(CrI.)/1146/2024 AB 2163/2024(D/O), B/O in AB/2163/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S DAS MD A S AHMED	PP, ASSAM
HEARING				
16	MACApp./206/2011 WITH LCR, FIXED WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
		ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
17	RSA/97/2012 WITH LCR, B/O	MAYAR UDDIN and ANR. Versus ON THE DEATH OF LATE UDAY SANKAR DAS HIS LEGAL HEIRS .	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.I ALAM (r-6,7) MR.T SK (r-6,7) MS. R R BORAH (r-6,7)
18	MFA/79/2013 WITH LCR, FIXED	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN

19	RSA/115/2014	ON THE DEATH OF GOBINDA KALITA, HIS LEGAL HEIRS and 2 ORS. Versus SARAT CH. KALITA	MR. B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
20	RFA/61/2015 WITH LCR	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
21	RSA/388/2017 WITH LCR	MD JULHAZ AI Versus GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)
22	RFA/55/2018 WITH LCR	DEVENDRA KUMAR SETHIA Versus AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA	SC, A A I
23	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUDHURY Versus SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)
24	RSA/134/2019 WITH LCR	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
25	MFA/252/2019 WITH LCR, FIXED	M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	MR. B SHARMA SC, NF RLY
26	MACApp./332/2021 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
27	WITH MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
28	MACApp./124/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SANUWARA KHATUN AND 5 ORS.	MR. S CHAMARIA MR. J KALITA MR. M ALI MR A N SARMAH MR. D DAS	MR. M AHMED MD I H LASKAR MD I H LASKAR
29	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
30	MACApp./451/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR

31 [MACApp./404/2023](#)
WITH LCR, FIXED

THE NATIONAL INSURANCE COMPANY
LTD.

MR. P J BARMAN

MR. S C BISWAS (r-1,3)
MS. R D MOZUMDAR (r-4,5)
MR H C DAS (r-7)
MR. A A MONDAL (r-7)
MS. C MOZUMDAR (r-4,5)
MR. S P SHARMA (r-4,5)
MS. U NANDA (r-1,3)
MS A BORAH (r-1,3)
MS. J GHOSH (r-6)
MR A ALAM (r-7)

Versus

LAXMI PRIYA DEVI @ LAXMI DEVI
SARMAH AND 6 ORS.

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
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22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./332/2014 FIXED	JYOTI PRASAD MOHAN Versus THE STATE OF ASSAM AND ANR	MS.J SHARMA MR.Z ALAM MR.S P BHATTACHARJEE MR.D DAS MR.K TADO	MR. S C KEYAL (R2) MR M HALOI, Spl. P.P., CBI PP, ASSAM
2	Crl.Pet./944/2019 FIXED	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
3	WITH Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
ORDERS				
4	Crl.A./246/2012 WITH LCR 5 FILES, FIXED	PARIMAL NATH Versus THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM
QUASHMENT				
5	Crl.Pet./301/2017 WITH LCR 1 FILE	M/S. G.O.B.ENTERPRISE and ANR. Versus PROGRESSIVE MOTORS	MR G BAISHYA MR. A HASAN MS. B BORA	MR. A BHATTACHARYA
6	Crl.Pet./304/2017 WITH LCR 1 FILE	RABENDRA NATH DAS Versus STATE OF ASSAM and 3 ORS	MR.P SARMAH MR.U DAS MS.B CHAKRABARTTY MS.P UPAMANYU MR.S UPADHAY	MR.S KALITA(R- 3&4)(R-2) MR.S DAS(R- 3&4)(R-2) MR.A GANGULY(R- 3&4)(R-2) MS.J DEKA(R- 3&4)(R-2) PP, ASSAM MR.L BARMANR- 3and4R-2
HEARING				

7	Crl.Rev.P./426/2011 WITH LCR 3 FILES	KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D SARMAH	PP, ASSAM
	WITH Crl.M.C./825/2011 in Crl.Rev.P./426/2011	SRI KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHAKRABORTY MR.D SARMAH	MRS.S KHATANIAR DUTTA PP, ASSAM
8	Crl.Rev.P./464/2011 WITH LCR 4 FILES	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
9	Crl.Rev.P./25/2012 WITH LCR 4 FILES	TULKU BAHADUR LAMA @ TURKU Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.A GOHAIN	PP, ASSAM
10	Crl.Rev.P./38/2012 WITH LCR 6 FILES	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM
11	Crl.Rev.P./74/2012 WITH LCR 2 FILES	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI	B D DAS N GOSWAMI H K SARMA	S GOGOI
12	Crl.Rev.P./89/2012 WITH LCR 4 FILES	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
13	Crl.Rev.P./109/2012 WITH LCR 2 FILES	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
14	Crl.Rev.P./507/2012 WITH LCR 1 FILE, FIXED	DILIP KR. DAS Versus STATE OF ASSAM and ANR.	MR.P KATAKI MR.D K BAGCHI	MR.A K BHUYAN MS.I KRISHNATRAIYA MR.M K DAS MS.P PATHAK PP, ASSAM
15	Crl.A./249/2013 WITH LCR 1 BUNDLE, FIXED	CHANDAN LAL BARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM	SC, CBI
16	WITH Crl.A./121/2014	VIRENDRA KUMAR DHIR and 2 ORS. Versus C.B.I.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY MS.A DEKA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3340/2024 FIXED	NURUJJAMAN CHOUDHURY @ NURUJJAMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
	WITH I.A.(Cr.)/1130/2024 in Bail Appln./3340/2024	NURUJJAMAN CHOUDHURY ALIAS NURUJJAMAN CHOUDHURY Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	NURUL HASSAN BARBHUIYA	SC, CBI
2	Bail Appln./3579/2024	MOFIJUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
3	Bail Appln./3583/2024	RASHMI PARBIN @ SHAMIM ALI Versus THE STATE OF ASSAM	MR. A K AHMED MS. N R CHOUDHURY MR A AHMED MD A ISLAM	PP, ASSAM
4	Bail Appln./3586/2024	RUPSING PEGU Versus THE STATE OF ASSAM	MS. B S GOYAL MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
MOTION				
5	AB/3078/2024	BILLAL ALI AND 8 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
6	AB/3080/2024	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
7	AB/3081/2024	KARISMA BEGUM @ KASHMIRA BEGUM Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
8	AB/3084/2024	DIJEN BARMAN AND ANR Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM

ADMISSION

9	Crl.Pet./435/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./2836/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MAHIBUR RAHMAN (R-2) MS ASFIA AHMED(R-2) PP, ASSAM
11	Bail Appln./2894/2024 FIXED	RAHUL ROY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
	WITH I.A.(Crl.)/1129/2024 in Bail Appln./2894/2024	RAHUL ROY Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	AZAD AHMED	SC, CBI
12	Bail Appln./3164/2024 FIXED	ABDUL SALIM MAZUMDER Versus CBI	MR. A H M R CHOUDHURY	SPL. PP, C.B.I.
	WITH I.A.(Crl.)/1128/2024 in Bail Appln./3164/2024	ABDUL SALIM MAZUMDER Versus THE DIRECTOR, CBI	MR ABUL HEKAM MD REJWAN CHOUDHURY	PP, ASSAM SC, CBI
13	Bail Appln./3176/2024 FIXED	FARIDA AKTAR @ FARIDA AKTAR LASKAR Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
	WITH I.A.(Crl.)/1131/2024 in Bail Appln./3176/2024	FARIDA AKTAR ALIAS FARIDA AKTAR LASKAR Versus THE CENTRAL BUREAU OF INVESTIGATION	AZAD AHMED	SC, CBI
14	Bail Appln./3178/2024 FIXED	NAYAN DEY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
	WITH I.A.(Crl.)/1132/2024 in Bail Appln./3178/2024	NAYAN DEY Versus THE CENTRAL BUREAU OF INVESTIGATION	AZAD AHMED	SC, CBI
15	Bail Appln./3300/2024 FIXED	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	SPL. PP, C.B.I. PP, ASSAM
16	Bail Appln./3471/2024 FIXED	ABDUL HASEN Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
17	Bail Appln./3476/2024 FIXED	SHRI RAJU GOHAIN AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
18	Bail Appln./3489/2024 FIXED	DEWAPRAKASH BHAGAWATI Versus THE STATE OF ASSAM	MR. A M BORA MR. A BARUAH MR. J P MORE MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING				
19	AB/1344/2024 FIXED	DR NABO KUMAR PEGU @ NABA PEGU Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
20	AB/2356/2024 FIXED	ASHADUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM

21	AB/2722/2024 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
22	AB/2759/2024 FIXED	HAREN RAY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
23	AB/2771/2024 FIXED	PARITOSH NATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
24	AB/2793/2024 FIXED	SIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN I AMIN	PP, ASSAM
25	AB/2840/2024 FIXED	AMBIYA KHATUN Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
	WITH			
26	AB/2667/2024	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
27	AB/2844/2024 FIXED	RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
	WITH			
28	AB/2449/2024	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
29	AB/2950/2024 FIXED	MD SAFIR UDDIN Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY M SHARMA MR. H ISLAM	PP, ASSAM
30	AB/2956/2024 FIXED	RAMLAL RAJBHAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
31	AB/2957/2024 FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN	PP, ASSAM
	WITH			
32	AB/2791/2024	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. K BORUAH MR. D BORA MR. M ALAM MR. N MAHAJAN MS. P BORAH	MR P NEOG (INFORMANT) PP, ASSAM
ORDERS				
33	I.A.(CrI.)/204/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED in CrI.A./89/2023 WITH CrI.A./89/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	PP, ASSAM
		ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	MR. A H M R CHOUDHURY (r-2) PP, ASSAM
34	CrI.Pet./1106/2024 FIXED	SOUMENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM

HEARING

35	Crl.A./50/2011 PART-HEARD, LCR 1 BUNDLE, P.B.-2, FIXED	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA SC, CBI MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE
36	Crl.A./114/2020 <u>4 Y 11 M 8 D</u> :WITH LCR 5 FILES, P.B.-1, B/O	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
37	Crl.Rev.P./79/2022 WITH LCR 3 FILES, FIXED	UTPAL DAS Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. B J TALUKDAR MR. DILIP DEY (R-2) PP, ASSAM
38	Crl.Rev.P./439/2022 WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
	WITH I.A.(Crl.)/241/2023 in Crl.Rev.P./439/2022	LUKMAN HIKIM, Versus ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY MR. M U MONDAL PP, ASSAM
39	Crl.Pet./1348/2022 WITH LCR 1 FILE, FIXED	INDARJEET KAUR SAHNI Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS MR. I H SAIKIA (r-2) MR. B BORAH (r-2) MR. K KALITA (r-2) MR. M R CHOUDHURY (r-2) MR K KASHYAB (r-2) MS L HMAR (r-2) PP, ASSAM
40	Crl.A./25/2023 <u>1 Y 10 M 18 D</u> :WITH LCR FOUR FILES.	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
41	Crl.Rev.P./524/2023 WITH LCR 3 FILES, FIXED	FARID UDDIN LASKAR Versus MANJUR ALOM LASKAR	MR. J LASKAR MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY
42	I.A.(Crl.)/553/2023 <u>5 Y 8 M 29 D</u> :WITH LCR 3 FILES, FIXED in Crl.A./169/2020	ABDUL BATEN, Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./169/2020	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR. M K SHARMA MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
43	Crl.Pet./362/2024	DR. VIMAL KATIYAR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MR S J CHOUDHURY MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. K P PATHAK	19-11-2024	To	26-11-2024
12)	MR. R ISLAM	19-11-2024	To	30-11-2024
13)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
16)	MR P SARMAH	22-11-2024	To	28-11-2024
17)	MS. D GHOSH	25-11-2024	To	27-11-2024
18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024
21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3582/2024	MD NAZMUL MIAH Versus THE STATE OF ASSAM	MR. T HUSSAIN MR T THAKURIA	PP, ASSAM
MOTION				
2	Crl.Rev.P./474/2024	PRANJAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	PP, ASSAM
	WITH I.A.(Crl.)/1147/2024 in Crl.Rev.P./474/2024	PRANJAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	PP, ASSAM
3	Crl.Rev.P./475/2024	ANCHER ALI @ ANCHAR ALI Versus MUSSTT. ARIFA BEGUM	MR A A DEWAN MR H A RASHID	
4	Crl.Rev.P./476/2024	THANURAM BHARALI @ THANU BHARALI Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI MS. S DEB	PP, ASSAM
5	Crl.Rev.P./477/2024	NABAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MS M BORA MR. N SAIKIA	PP, ASSAM
6	Crl.Pet./1354/2024 FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
7	Crl.Pet./1355/2024 FIXED	MADHU SUDHAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
8	Crl.Pet./1358/2024 FIXED	MANIK KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM	PP, ASSAM
9	Crl.Pet./1359/2024 FIXED	BIPUL DAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
10	Crl.Pet./1420/2024	JADUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR. R P KAKOTI SR. ADV. MR. U CHOUDHURY MR A B DEY	PP, ASSAM
11	Crl.Pet./1421/2024	JAI BHAGWAN Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM

12	Crl.Pet./1422/2024	MOFIZUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
13	Crl.Pet./1423/2024	DIPANKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
14	Crl.Pet./1424/2024	ABDUL MAZID Versus THE STATE OF ASSAM	MR N AHMED MR N ISLAM MR. M M ZAMAN	PP, ASSAM
15	Crl.Pet./1425/2024	ANUJ AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
16	Crl.Pet./1426/2024	DR. BIDYUT BIKASH BAISHYA Versus THE STATE OF ASSAM	MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
17	Crl.Pet./1427/2024	DURLOV KHANIKAR Versus THE STATE OF ASSAM	MR. P MAJUMDAR UDAY SAIKIA	PP, ASSAM
18	Crl.Pet./1428/2024	SAMIR TALUKDAR @ SAMIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
19	Crl.Pet./1429/2024	LALMIAH SHEIKH @ LAL MIAH Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
20	AB/3083/2024 B/O	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	N SARMAH MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
ADMISSION				
21	Crl.Pet./607/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2) MR. M DEWAN (R2) PP, ASSAM
22	Crl.Rev.P./400/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH	CAMBRIDGE EDUCATION TRUST Versus HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
23	Crl.Rev.P./401/2023 WITH	CAMBRIDGE EDUCATIONAL TRUST Versus KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
24	Crl.Rev.P./402/2023	CAMBRIDGE EDUCATION TRUST Versus KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
25	Crl.Pet./325/2024 B/O	NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR A K AHMED MS P KAKATI
26	Crl.Pet./1223/2024 B/O	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./998/2024 WITH CASE RECORD(SCANNED COPY)	RAJU DAS Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
28	Bail Appln./1781/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
29	Bail Appln./2054/2024 FIXED	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM

30	Bail Appln./2437/2024 WITH CASE RECORD(SCANNED COPY)	RATAN DAS Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
31	Bail Appln./2863/2024 WITH CASE RECORD(SCANNED COPY)	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
32	Bail Appln./2909/2024 WITH CASE RECORD(SCANNED COPY)	ABU SALEH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
33	Bail Appln./3152/2024 FIXED	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
34	Bail Appln./3243/2024 FIXED	MD MAMON HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

35	AB/2629/2024	MUKTAJAL ALI Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
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ORDERS

36	Crl.Rev.P./165/2023 WITH LCR 2 FILES, FIXED	BARNALI TALUKDAR Versus DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
37	I.A.(Crl.)/594/2023 WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./245/2023 WITH Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH Crl.A./228/2023 <u>1 Y 5 M 28 D</u>	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	Crl.A./228/2023 <u>1 Y 5 M 28 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
39	I.A.(Crl.)/1148/2024 in CRL.A(J)/10256/2024 WITH CRL.A(J)/10256/2024 (Filing Number)	KRISHNA NEOG Versus THE STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
	WITH CRL.A(J)/10256/2024 (Filing Number)	KRISHNA NEOG Versus THE STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	
40	Crl.Pet./1340/2024 FIXED	KANAK BORO Versus JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
41	Crl.Pet./1353/2024 FIXED	NABAJYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
<u>HEARING</u>				
42	Crl.A./121/2012 WITH LCR 1 BUNDLE, P.B.-2	MADHAB BORTHAKUR Versus THE STATE CBI	MR.K AGARWAL MS.M DEY	PP, C.B.I.
43	Crl.A./128/2012 WITH LCR 5 FILES, OFFICE NOTE, P.B.-1, FIXED	CHANDAN RAJBONGSHI @ DAS Versus THE STATE OF ASSAM	S K NARGIS I A HAZARIKA S KHANIKAR	A K DAS MS.P BORA K N KALITA J BHUYAN N ISLAM PP, ASSAM
44	Crl.A./285/2013 WITH LCR 4 FILES, P.B.-1, FIXED	MONO DAS Versus STATE OF ASSAM	MR.M AHMED MS M DAS (AS LEGAL-AI- -COUNSEL FOR P-1) MR.P SARMA MR.I RAHMAN	PP, ASSAM

45	Crl.Pet./245/2017 WITH LCR 1 FILE, B/O	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR.R ALI	MR.P N GOSWAMI(R-2) PP, ASSAM SC, EXCISE DEPTT.
	WITH			
46	Crl.Pet./695/2017	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	MR. A M BORA(Sr.Adv.)(R-2) MR. D GOGOI R-2 MS. C CHOUDHURY(R-2) PP, ASSAM
47	Crl.Pet./639/2018 B/O	ANIL KALITA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR Z HUSSAIN MR. N ALAM MR. S U AHMED MR K JAIN	MR. S CHETIA (R2) MR. A GOYAL (R2) PP, ASSAM
48	Crl.Rev.P./12/2020 WITH LCR 4 FILES	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
49	Crl.A./73/2024 WITH LCR 2 FILES	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	WITH I.A.(Crl.)/251/2024 in CrI.A./73/2024	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	WITH			
50	Crl.A./60/2024	SULTAN ALI Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
	WITH I.A.(Crl.)/806/2024 in CrI.A./60/2024	SULTAN ALI Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. K P PATHAK	19-11-2024	To	26-11-2024
12)	MR. R ISLAM	19-11-2024	To	30-11-2024
13)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
14)	MR. N SARKAR	21-11-2024	To	27-11-2024
15)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
16)	MR P SARMAH	22-11-2024	To	28-11-2024
17)	MS. D GHOSH	25-11-2024	To	27-11-2024
18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024

21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 WP(C)/2584/2024 BY SLIP	ILIARS HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
TOP OF THE LIST			
2 WP(C)/27/2015 PART-HEARD, BY SLIP	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
3 WP(C)/5974/2016	MD. SIDDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	GA, ASSAM R 1 -7
4 WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
5 WP(C)/6706/2016	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRSA VERMA
6 WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
ADMISSION			
7 WP(C)/2099/2023 B/O	RUBIA SULTANA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN (R-6)

8	WP(C)/3236/2023 FIXED	SAKTIDHAR GATHIRI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
ORDERS				
9	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
HEARING				
10	WP(C)/486/2019	EX-CT/GD FORCE NO. 9612400098 KANAK DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	MR. S C KEYAL (ASSTT.S.G.I.) MR. M PHUKAN (C.G.C.) ASSTT.S.G.I.
11	WP(C)/660/2019 WITH LCR	RAJIB AGASTY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM MR H MAURYA (R2) MS. L SRIVASTAVA (R2) MR. S AGARWAL (R2)
12	WP(C)/879/2019	SHIKHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM SC, TRANSPORT SC, GHC SC, FINANCE DEPTT.
13	WP(C)/3201/2020	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.
14	WP(C)/4029/2020	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
15	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
16	WP(C)/1790/2022	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
17	WP(C)/3187/2022	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
18	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

19	WP(C)/3422/2023	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
	WITH			
20	WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
	WITH			
21	WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
	WITH			
22	WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
23	WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
24	WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
25	WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
26	WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
27	WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
28	WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH			
29	WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
	WITH			
30	WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C

31	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
32	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
33	WP(C)/3433/2023	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
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18)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
19)	MR I CHAKMA	22-11-2024	To	27-11-2024
20)	MS S DAS	22-11-2024	To	02-12-2024
21)	MR S SARMA	22-11-2024	To	15-02-2025
22)	MRS. A GAYAN	25-11-2024	To	29-11-2024
23)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
24)	MR A K DAS	25-11-2024	To	30-11-2024
25)	MR. L C DEY	25-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I OR AT 3:30 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4595/2020	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R-9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R-9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. K KALITA (R2 TO 8) MR. C K S BARUAH MS. S GHOSH (R2 TO 8) MS N SHARMA (R-9,10,11,12) ASSTT.S.G.I.
2	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
3	WP(C)/4903/2021 FIXED	DEEP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR R M DAS, SC SOCIAL JUSTICE & EMPOWERMENT DEPTT. MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
4	WP(C)/2122/2022	MALAYA GHOSH Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR . B MALAKAR MR. A T H AHMED	SC, F C I
5	WP(C)/2493/2022	ZAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM (r-4) MR A HAWARI (r-4) SC, REVENUE
6	WP(C)/3376/2022	BHOGESWAR BORA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE

7	WP(C)/5250/2022	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
8	WP(C)/5736/2022	MANASH PRATIM BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM MRS S BARUAH (r-1)
9	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
10	WP(C)/7876/2022 FIXED	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
11	WP(C)/8051/2022	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
12	WP(C)/8163/2022	PRADIP TAMULI AND 9 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. R BORUAH	MRS S BARUAH (R-1) DY.S.G.I.
13	WP(C)/5807/2023 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
HEARING				
14	WP(C)/4107/2024 PART-HEARD, BY SLIP	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
15	WP(C)/2652/2016 FIXED	PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR.G BHARADWAJ(R- 1-4)
16	I.A.(Civil)/1787/2018 FIXED in WP(C)/3566/2017	SRI MALLAIAH MARAIAH NAYAKA Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. A D GUPTA MR. B DAS MR. R SARKAR	MR. P K ROY
	WITH WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPIRATION OF INDIA and 4 ORS.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. P K ROY MR. S K CHAKRABORTY ASSTT.S.G.I. MS.R DEVI SC, F C I
	WITH I.A.(Civil)/578/2018 in WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS	MR. P K ROY SC, F C I
17	WP(C)/6452/2022 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
18	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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25)	MR. L C DEY	25-11-2024	To	29-11-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 26TH DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

1. I.A.(C) 198/2024
FIXED
IN ELECTION PET. 1/2024

HAYENG MANGFI
VERSUS
KOMPU DOLO

MUDANG OPO

TAKAR BAGANG

WITH
ELECTION PET. 1/2024

KOMPU DOLO
VERSUS
HAYENG MANGFI

MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH

MUDANG OPO
S.K. DEORI
D MAZUMDAR,
SR. ADVOCATE
T NORBU
D DAS(SR. ADVOCATE)
S BISWAS